

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.07.2020 (THURSDAY)

COURT – IV

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 213 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
2.	Comp. App. (AT) No. 296 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
3.	Comp. App. (AT) No. 338 of 2018	V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors. With	B. Rangunath	A. Ajith Kumar (R1-R3)
4.	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)
5.	Comp. App. (AT) No. 181 of 2019	Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr. Vs. Chain Tools & Products Pvt. Ltd. & Ors. With	Ritwik Sahay	M R Venkatesh
6.	Comp. App. (AT) No. 183 of 2019	Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr. Vs. Chain Tools & Products Pvt. Ltd. & Ors.	Shikhar Shrivastava	M R Venkatesh

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By the order of Hon'ble Acting Chairperson

-sd/-

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